

Annual Reports and Reviews on the working of Central Tool Room, Ludhiana for 1993-94 and Indo-German Tool Room, Aurangabad for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri M. Arunachalam, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, Ludhiana, for the year 1993-94.

[Placed in Library, See No. LT-6624/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Aurangabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Aurangabad, for the year 1993-94.

[Placed in Library, See No. LT-6625/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Indore, for the year 1993-94.

[Placed in Library, See No. LT-6626/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Ahmedabad, for the year 1993-94.

[Placed in Library, See No. LT-6627/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, and Training Centre, Bhubaneswar, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, and Training Centre, Bhubaneswar, for the year 1993-94.

[Placed in Library, See No. LT-6628/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room,

and Training Centre, Calcutta, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room, and Training Centre, Calcutta, for the year 1993-94.

[Placed in Library, See No. LT-6629/94]

Memorandum of understanding between Mazagon Dock Limited and the Department of Defence production and supplies for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Mallikarjun, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

- (1) Memorandum of Understanding between Mazagon Dock Limited and the Department of Defence Production and Supplies for the year 1994-95.

[Placed in Library, See No. LT-6630/94]

- (2) Memorandum of Understanding between the Hindustan Aeronautics Limited and Department of Defence Production and Supplies for the year 1994-95.

[Placed in Library, See No. LT-6631/94]

Notification under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shrimati Margaret Alva, I beg to lay on the Table a copy each of the following notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Recruitment) Amendment Rules, 1994, published in Notification No. G.S.R. 439(E) in Gazette of India dated the 9th May, 1994.
- (2) The Indian Police Service (Recruitment) Amendment Rules, 1994, published in Notification No. G.S.R. 440(E) in Gazette of India dated the 9th May, 1994.
- (3) The Indian Forest Service (Recruitment) Amendment Rules, 1994 published in Notification No. G.S.R. 441(E) in Gazette of India dated the 9th May, 1994.

[Placed in Library. See No. LT-6632/94]

Review on the working of and Annual Reports of Water and Power Consultancy Services (India) Ltd. New Delhi for 1993-94 and National Water Development Agency, New Delhi for 1993-94 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GASES (CAPT. SATISH KUMAR SHARMA): On behalf of Shri P.K. thungon, I beg